

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: PERFECT COLOR DIGITAL PRINTS PRIVATE LIMITED Date of Commencement of Liquidation: 25-02-2022; List of Stakeholders as on Date: 13-10-2022; Name of IP: Mr. Harish Taneja ; Process Number: 1; Last 5 digitof registration number: 10229

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | | | | | | | | NA |
| 2 | Liquidation costs incurred till date | | | | | | | | NA |
| 3 | Secured financial creditors | 2 | 109284124.55 | 2 | 109284124.55 | 0 | 0 | 0 | Annexure 3 |
| 4 | Unsecured financial creditors | 2 | 7280000 | 1 | 3093333 | 0 | 4186667 | 0 | Annexure 4 |
| 5 | Operational creditors (Workmen) | | | | | | | | Annexure 5 |
| 6 | Operational creditors (Employees) | | | | | | | | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 2 | 135632616 | 2 | 135632616 | 0 | 0 | 0 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 4 | 19398909 | 2 | 3991044 | 0 | 0 | 15407865 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | | | | | | | | Annexure 9 |
| Total | | 10 | 271595649.55 | 7 | 252001117.55 | 0 | 4186667 | 15407865 | |